

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 240 of 2016

Dated: 11th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Sasan Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Ms Raveena Dhamija

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 & 6

Mr. M.G. Ramachandran for R-7, 9,14

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**